

श्री रानी

23/02/22

Declaration of Assets and Liabilities

Year 2021-22

I, Sandeep Kumar Pandey, son/daughter/wife of Shiv Kumar Pandey

aged 51 years, belonging to Bihar Legislative Assembly

service and presently working as Office Attendant (farrash)

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Navnita Pandey

Sr. No.	Description	Self	Spouse Name (S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2000	1000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies					
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.					
(v)	Motor Vehicles (details of make, etc.)	BRIC 9644 Hero Passion Pro				
(vi)	Jewellery (give details of weight and value)	Gold-10 Gram	Gold-50g Silver-250g			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets:

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and Residential) - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (a) / Department (s)	Amount outstanding as on 21.1.2022
(a)	(i) Loans from Banks	SBI, Bihar Vidhan Mandi	450000/-
	(ii) Loans from Financial Institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

सविनयपूर्वक निवेदन

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BMFPR9751B	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales tax (Only in case of proprietary business)		
	(iv) Property Tax		

C. Personal Detail

GPF/CPE/PRAN NO. :-

P.T.S./B.L.A- 1114

Gender :-

M (M/F)

Date of Birth :-

0 2 0 1 1 9 7 0 (DD/MM/YYYY)

Class/Group :-

G (A/B/C)

Cadre :-

Bihar Vidhansabha Secretariate Service

(Full Name e.g. B.A.S. Bihar Administrative Service,

B.S.S. Bihar Secretariat Service etc.)

Home District :-

Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee

Designation

Department

Place: Patna

Date: 22/02/2022

Notes:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Signature